

SPECIAL BENCH  
COURT - I

**O-210**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/95(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	"MANI TIRUMALA PROJECTS PRIVATE LIMITED VS EVEREST PLY & VENEERS PRIVATE LIMITED "
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

**Appearances (via video conferencing/physically)**

Mr. Shaunak Mitra, Adv. : For Petitioner  
Mr. Shiangi Thard, Adv.  
Mr. Aditya Sarkar, Adv.

Mr. Pursoth Kannan, Adv. : For Respondent

**ORDER**

1. Ld. Counsel for the parties present.
2. Final opportunity of two weeks is granted for filing reply affidavit failing which right to file the same shall stand closed.
3. Post this matter on **18/6/2024**.

**D. Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**